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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL P. K. Mohapatra

CUTTACK BENCH, CUTTACK

Dr. D.B. Mishra

N.C. Mishra

CAT/11/11

O.A./T.A./R.A. No. 326 1996

Pravakar Biswa *Signature* Applicant(s)

Union of India & ors. Respondent(s)

Sr. No	Date	Order with Signature
1	30.4.96	<p style="text-align: center;">REGISTER</p> <p><i>Signature</i> Registrar</p> <p>Shri D.B. Mishra is not well, and hence not present. Adjourned to 13.5.1996.</p> <p><i>Signature</i> MEMBER (ADMINISTRATIVE)</p> <p>Heard Dr. D.B. Mishra, learned counsel for the applicant. The applicant is working as Sorting Assistant under S.R.O., R.M.S. 'N' Division, Bhubaneswar. He has been transferred and posted as A.R.O. under R.O. RMS N Division, Howrah which is under challenge in this original Application. Aggrieved by this order of transfer, exactly within a month, the applicant rushed to this court with an Original Application, with a prayer that the impugned transfer be quashed and the applicant should be allowed to continue at Bhubaneswar RMS without exhausting the departmental remedy. This cannot be entertained. The applicant is directed to file a representation stating his grievances.</p> <p>1. P.O. for Rs 50/- has been filed.</p> <p><i>Signature</i> 26.4.96</p> <p>File Regd. pl.</p> <p><i>Signature</i> 26.4.96</p> <p><i>Signature</i> 26.04.96</p> <p>Registration</p> <p><i>Signature</i> 26.04.96</p> <p>For Admin & Stay pl.</p> <p><i>Signature</i> 26.4.96, Bench</p> <p>For Admin. & Stay please.</p> <p>Adj'd to 13.5.96.</p>
2	13/5/96	

15/5/96

Bench

(A)

Serial No. of Order	Date of Order	Order with Signature
		<p>to the prescribed authority whereupon within a month of filing of the said representation the prescribed authority should dispose of the same by a speaking order, in accordance with law. Petition is accordingly disposed of.</p> <p>Learned Senior Standing counsel Mr. Ashok Mohanty is present and is also heard. He seeks a copy of the petition and a copy of this order. The same may be handed over to Mr. Mohanty.</p> <p><i>Member (Admn.)</i> Member (Admn.)</p> <p>Free copy of order of 13.5.96 may be given to the counsel for both sides.</p> <p><i>Member (Admn.)</i> Member (Admn.)</p> <p>Received copy of order of 13.5.96 along with copy of order, addressed to Mr. A. Mohanty, Secretary, <i>Jitendra Patel</i> 16/5/96</p>